

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 18th day of May 2009

Contempt Application No. 159 of 2006
IN
Original Application No. 1263 of 2003

Hon'ble Mr. Justice A.K. Yog, Member (J)
Hon'ble Mr. S.N. Shukla, Member (A)

Km. Ayasha V D/o late Walijan, r/o Mohalla 92,
Muraopura, Distt: Bareilly.

... Applicant

By Adv : Sri R.C. Pathak

V E R S U S

Ravindra Kumar, Chief Workshop Manager, N.E. Railway
Workshop, Izatnagar, Bareilly.

... Respondent

By Adv: Shri K.P. Singh

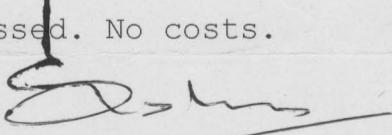
O R D E R

By Hon'ble Mr. Justice A.K. Yog, Member-J

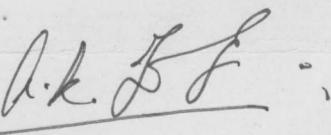
Heard Shri R.C. Pathak, learned counsel for the
applicant and Shri K.P. Singh, learned counsel for the
respondents.

2. Learned counsel for the applicant submits that
the order of the Tribunal in question (breach of which
is alleged in the present contempt petition) has been
complied with.

3. In view of the above statement notice/s issued to
the respondent stands discharged. Contempt Petition is
dismissed. No costs.


Member (A)

/pc/


Member (J)